

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE No: TUPWP(PIL) No.19 of 2023

PROCEEDING SHEET

Sl. No.	Date	ORDER	OFFICE NOTE
1.	04.12.2023	<p data-bbox="483 558 662 590"><u>CJ & JAKJ</u></p> <p data-bbox="483 636 1256 1268">This writ petition has been registered on the basis of communication dated 11.10.2023 addressed to this Court. In the aforesaid communication, a direction has been sought to the authorities to establish old age homes in all the districts in the State, as required under Section 19 of the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 and to improve the existing old age homes in the State and to provide basic facilities to the inmates of old age homes, including food, clothing, shelter and medical care.</p> <p data-bbox="573 1297 1011 1329">Issue notice to the respondents.</p> <p data-bbox="1105 1434 1252 1472" style="text-align: right;">_____ CJ (AAJ)</p> <p data-bbox="1122 1577 1227 1608" style="text-align: right;">_____ JAK,J</p> <p data-bbox="483 1612 548 1644"><i>Lrkm</i></p>	<p data-bbox="1284 636 1377 730">Transferred to i/o folder, before corrections, if any.</p>

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